NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CA NO. 51/2015 IN CP NO. 14/59/2015 RT No.59/Chd/Pb/2016

Ashish Chopra

...Petitioner

Versus.

M/s Anant Tools Pvt. Ltd. & Ors.

...Respondents

Present:- None for petitioner.

Mr. Anuj Chopra, Director in person for respondents.

To be listed along with CP No. 127 (ND)/2015 / RT No.

11/Chd/Pb/2016 on15.05.2017 for arguments.

(Justice R.P. Nagrath) Member (Judicial)

Id/-

sd/-

(Deepa Krishan) Member (Technical)

April 07, 2017